

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
Appeal No. 532/252/ND/2020

IN THE MATTER OF:

SEBRO Business Solutions Pvt. Ltd.	...	Appellant
Vs.		
ROC Delhi	...	Respondent

Order under Section 252

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the IT Dept. : Ms. Easha Kadian, Mr. Sanjay Kumar St Counsels,
Mr. Himanshu Advocate

ORDER

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA